

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:896

ANSWERED ON:04.08.2011

PRIVACY BILL

Mani Shri Jose K.;Owaisi Shri Asaduddin

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to bring forward Right to Privacy Bill;
- (b) if so, the details thereof;
- (c) the time by which this Bill is likely to be enacted; and
- (d) the main provisions to be included in the draft Bill for offence?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) to (d) : The information is being collected and will be laid on the Table of the House.